

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s).
28092-28093/2014

HARI SHANKAR RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 01-09-2017 These petitions were called on for hearing today.

For Petitioner(s) Mr. Anant V., Adv.
 Mr. Devendra Singh, AOR

For Respondent(s) Mr. Ramjee Pandey, Adv.
 Mr. Vinay Garg, AOR

UPON hearing the counsel the Court made the following
O R D E R

All the three respondents have already filed the counter affidavit.

Learned counsel for the petitioner pointed out that petitioner has already expired. He undertakes to file the application for bringing on record the legal representatives of the deceased sole petitioner within two weeks'. Time as sought is granted.

List again on 9th of October, 2017.

RAJESH KUMAR GOEL
Registrar